

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 13(ND)10
CA. NO.

PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

NAME OF THE COMPANY: Sh. Kapoor Chand V/s. . M/s. T.I. Steels Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARLEEN KAUR	Adv	Resp 2 to 5	Hkaur

ORDERS

Learned Counsel for the parties are present. An opportunity in the ends of justice is given to the Ld. Counsel for the respondents to comply with the terms of the earlier Order dated 21.12.2016 of this Tribunal within a week's time.

List on 21.2.2017 for arguments.

2d/-
(M.K. Hanajura)
Member (Judicial)